

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.06.2015									30.06.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8204	0	0	47	47	0	0	9	9	8242
2	CIVIL SECOND APPEAL	4019	0	0	31	31	0	0	7	7	4043
3	EXECUTION FIRST APPEAL	38	0	0	2	2	0	0	0	0	40
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	23244	0	6	525	531	0	1	12	13	23762
6	CIVIL REVISION	306	0	0	23	23	0	0	1	1	328
7	CIVIL REVIEW	662	0	18	88	106	0	1	1	2	766
8	INCOME TAX REFERENCE	56	0	0	0	0	0	0	0	0	56
9	OTHER TAX REFERENCE	217	0	2	0	2	0	0	0	0	219
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	0	0	0	22
12	INCOME TAX APPEAL	2960	0	15	0	15	0	2	0	2	2973
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1079	0	0	2	2	0	0	3	3	1078
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	125	0	0	2	2	0	0	0	0	127
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	37	0	0	1	1	0	0	1	1	37
19	COMPANY APPLICATION	196	0	0	2	2	0	0	0	0	198
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	50	0	9	0	9	0	0	0	0	59
24	SPECIAL APPEAL (WRITS)	3731	0	121	0	121	0	69	0	69	3783
25	CIVIL CONTEMPT	3152	0	3	66	69	0	1	5	6	3215
26	CIVIL WRITS	50508	0	52	888	940	0	13	102	115	51333
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	635	0	0	27	27	0	0	0	0	662
	TOTAL (A)	99353	0	226	1704	1930	0	87	141	228	101055
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18435	0	24	43	67	0	7	11	18	18484
3	CRIMINAL REVISION	5706	0	0	110	110	0	0	26	26	5790
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5643	0	0	356	356	0	0	50	50	5949
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1214	0	0	932	932	0	0	560	560	1586
6	CRIMINAL CONTEMPT	28	0	0	0	0	0	1	0	1	27
7	CRIMINAL REFERENCE	2	0	0	0	0	0	0	0	0	2
8	HABEAS CORPUS	97	0	19	0	19	0	7	0	7	109
9	CRIMINAL LEAVE TO APPEAL	538	0	3	31	34	0	0	0	0	572
10	CRIMINAL WRITS	216	0	0	34	34	0	0	3	3	247
	TOTAL (B)	31879	0	46	1506	1552	0	15	650	665	32766
	TOTAL (A+B)	131232	0	272	3210	3482	0	102	791	893	133821
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	241	0	0	3	3	0	0	0	0	244
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	88	0	0	7	7	0	0	0	0	95
4	CRIMINAL TRANSFER	75	0	0	8	8	0	0	0	0	83
	TOTAL (C)	405	0	0	18	18	0	0	0	0	423
	GRAND TOTAL (A+B+C)	131637	0	272	3228	3500	0	102	791	893	134244